## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/184/2017

NAME OF THE PETITIONER(S)

: KOSALRAMS PROMOTERS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. J. HARDHARAW

B. CKURSTHAN

PCS representing the applicant present. Representative of the ROC present. Heard both the counsels. Order is reserved.

**ORDER** 

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc